

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 630

TO BE ANSWERED ON DECEMBER 19, 2017

METRO RAIL PROJECTS IN ANDHRA PRADESH

No 630 SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the A.P. Reorganisation Act recommended two metro railway projects, Vijayawada and Visakhapatnam and if so, the details thereof;
- (b) Whether Vijayawada Metro is supposed to get Rs. 6000 crores and Visakhapatnam Rs. 13000 crores respectively for starting these projects; and
- (c) If so, the details thereof along with the amount released so far and the time by which the remaining funds are likely to be released?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) : The AP Reorganisation Act, 2014 has recommended the Government of India to examine the feasibility of Metro Rail facility in Vishakhapatnam and Vijayawada-Guntur-Tenali Metropolitan Urban Development Authority.

(b) & (c): The Detailed Project Reports (DPR) of Vijayawada and Visakhapatnam Metro Rail Projects submitted earlier, have been returned back to the State Government on 1st September, 2017 with the request to re-examine the same in the light of Metro Rail Policy, 2017 which came into force w.e.f. 16.8.2017. The revised proposal is yet to be received. Thus committing any fund for these projects at this stage does not arise.
